GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION NO. 855 TO BE ANSWERED ON TUESDAY, 09th FEBRUARY, 2021 20 Magha, 1942 (SAKA)

Financial aid to States to meet the GST compensation

855. # MS. SAROJ PANDEY:

Will the Minister of FINANCE be pleased to state:

the details of financial aid given to States by the Union Government to meet the demand of Goods and Services Tax (GST) compensation, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

In order to meet the shortfall in Goods and Services Tax (GST) compensation to be paid to States, the Government of India had set up a special borrowing window in October, 2020 to raise the estimated shortfall of Rs. 1.1 lakh erore. An amount of Rs. 84,000 erore has been borrowed through this window by the Government of India upto 03.02.2021 on behalf of the States and Union Territories (UTs) with legislative assembly and has been passed on to the States/UTs as loan on back to back basis to help the States/UTs to meet the resource gap due to non-release of compensation due to inadequate balance in GST compensation fund.

In addition to providing funds through the special borrowing window to meet the shortfall in revenue on account of GST implementation, the Government of India has also granted additional borrowing permission equivalent to 0.50 % of Gross States Domestic Product (GSDP) to the States choosing Option-I to meet GST compensation shortfall to help them in mobilising additional financial resources. All the States have given their preference for Option-I. Permission for borrowing an amount of Rs. 1,06,830 crore (0.50 % of GSDP) has been granted to 28 States under this provision.

State-wise details of back to back loan released to State Governments during the year 2020-21 to meet GST compensation shortfall and the amount of additional borrowing permission granted to States till 03.02.2021 is at <u>Annexure</u>.

State-wise details of back to back loan released to State Governments during the year 2020-21 to meet GST compensation shortfall and additional borrowing permission granted to States till 03.02.2021

(Rs. In crore)

| S. No. | Name of State Andhra Pradesh | Amount of fund raised through special window passed on to the States | Additional borrowing of 0.50 percent allowed to States |
|--------|---|---|--|
| SUTK | Diversity Tumous septembers and visities were the Tumous septembers of the Septembers and | Halfanda Handa Antana and Antana A | 5051 |
| 2 | Arunachal Pradesh* | 0 | 143 |
| 3 | Assam | 833.2 | 1869 |
| 4 | Bihar | 3271.94 | 3231 |
| 5 | Chhattisgarh | 1523.34 | 1792 |
| 6 | Goa | 703.77 | 446 |
| 7 | Gujarat | 7727.43 | 8704 |
| 8 | Haryana | 3646.77 | 4293 |
| 9 | Himachal Pradesh | 1438.79 | 877 |
| 10 | Jharkhand | 827.55 | 1765 |
| 11 | Karnataka | 10396.53 | 9018 |
| 12 | Kerala | 3153.48 | 4,522 |
| 13 | Madhya Pradesh | 3806.03 | 4746 |
| 14 | Maharashtra | 10036.53 | 15394 |
| 15 | Manipur* | 0 | 151 |
| 16 | Meghalaya | 93.79 | 194 |
| 17 | Mizoram* | 0 | 132 |
| 18 | Nagaland* | 0 | 157 |
| 19 | Odisha | 3202.69 | 2858 |
| 20 | Punjab | 4571.52 | 3033 |
| 21 | Rajasthan | 3162.97 | 5462 |
| 22 | Sikkim* | 0 | 156 |
| 23 | Tamil Nadu | 5229.92 | 9627 |
| 24 | Telangana | 1466.01 | 5017 |
| 25 | Tripura | 189.6 | 297 |
| 26 | Uttar Pradesh | 5033.57 | 9703 |
| 27 | Uttarakhand | 1940.91 | 1405 |
| 28 | West Bengal | 2423.29 | 6787 |
| | Total | 76,616.16 | 106,830 |

^{*} These States have 'NIL' GST compensation gap